

Indian Assistance to Tanzania in building up telecommunication net work

5122. SHRI K. MALLANNA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Tanzania has sought Indian assistance for the telecommunication net work; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA): (a) and (b). (1) No request has been received directly from the Government of Tanzania for assistance for the telecommunication network in that country. However, the East African Posts and Telecommunication Corporation, an organ of the East African Community (comprising Kenya, Uganda and Tanzania) had asked for the services of India telecommunication engineers and sent offers of appointments to some telecommunication engineers of the Indian Posts & Telegraphs Department. The matter is being processed.

(2) The first Vice-President of Tanzania and the President of Zanzibar, during his visit to India in February, 1973, desired that an expert or a team of experts may be sent from India to under-take a study, among other thing, of improvements and additional equipment necessary for the telephone system in Zanzibar and Pemba territories. This request is under Government's consideration.

Issue of licences for setting up of Cement Factory in Mysore

5123. SHRI K. MALLANNA: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether any requests have been received for issue of licences or letters

of intent for the manufacture of cement in Mysore State; and

(b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB KUMAR MUKHERJEE): (a) Yes, Sir.

(b) A request for expansion from one party has been rejected. In other case, a request for expansion is under consideration and in two other cases, letters of Intent have been issued.

Request of Maharashtra Government to declare Vande Mataram as Rashtra Geet

5125. SHRI BHALJIBHAI PARMAR:

SHRI HUKAM CHAND KACHWAI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Maharashtra Government have urged the Central Government that "Vande Mataram" be declared as "Rashtra Geet"; and

(b) if so, the reaction of Central Government thereto and the action taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). Jana Gana Mana is the Rashtra Geet (National Anthem). No proposal has been received from the Maharashtra Government that Vande Mataram should be declared as the Rashtra Geet.